## NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/26/2016

NAME OF THE PETITIONER(S)

: S. Ramaniklal Pandia & another

NAME OF THE RESPONDENT(S)

: United Pharma (India) Private Limited & 4 others

**UNDER SECTION** 

:397/398

S.No. Name (in Capital)

Represented by

Signature

1. TIK BHASKAR

PRIYADARSHININ

SHWETHA

Coursel for Petitions

MR. HARISHANKAR MANI, ANDNT MERATHIA

Counsel for 1 remoudant

## ORDER

Counsel for petitioner present. Counsel for Respondents also present. Both of the counsels have drawn our attention to the order passed on 20.08.2013 by CLB wherein some terms for settlement of the disputes have been drawn into black and white and thereafter there has been a stay obtained by a third party. Counsel for petitioner stated that her client has been instructed that they are ready to proceed with the terms of settlement recorded in the order. Counsel for respondent seeks time to get instructions from his client in view of the litigation pending, so as to know his intention to proceed with the terms recorded in the order of the CLB. Put up on 1.12.2016 at 10.30 A.M.

(Mohd Sharief Taria) Member (Judicial)

(Anantha Padmanabha Swamy) Member (Judicial)